

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1388/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES:

Artefact Infrastructure Ltd.

V/s.

Valecha Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	KRITIKA KRISHNANURTHY	ADVOCATE FOR APPLICANT
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2.	ANUROOP OMKAR
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"



V H Modi
Cagay
Secretary



Tejas

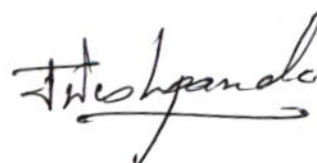
Tejas

Deshpande

ORDER

Adro.

C.P. No. 1388/I&BC/NCLT/MB/MAH/2017



1. The Learned Representative of both the sides are present.
2. On receiving the Petition of the Operation Creditor the Respondent Debtor has filed a Reply. To be considered on the next date of hearing @ other C.P. No. 1286/2017. Adjourned to **13.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
15.11.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)